

Administrative Setup

Work Allocated to Additional Secretary and Joint Secretaries

1. Shri Rajinder Kumar Kashyap, Additional Secretary

- ✓ General Administration
- ✓ Establishment Matter
- ✓ Official Language
- ✓ Parliament Section
- ✓ Appointment of Judges
- ✓ Setting up of new High Courts/Benches
- ✓ Judicial Standards and Accountability
- ✓ Increasing the retirement age of Judges of High Courts
- ✓ Increasing the Judge Strength of High Courts

2. Shri Pravash Prashun Pandey, Joint Secretary

- ✓ eCourts Project
- ✓ Fast Track Courts
- ✓ Matters relating to CM/CJ conference
- ✓ Family Courts
- ✓ National Judicial Academy
- ✓ Finance Commissions

3. Shri G.R. Raghavender, Joint Secretary

- ✓ National Mission for Justice Delivery and Legal Reforms
- ✓ All India Judicial Service
- ✓ Reengineering Procedures and Alternative Methods of Disputes Resolution
- ✓ Gram Nyayalayas
- ✓ Judicial Infrastructure
- ✓ Pendency Reduction Campaign

4. Shri Niraj Kumar Gayagi, Joint Secretary

- ✓ Service conditions of Judges
- ✓ The Tribunals, Appellate Tribunals and other Authorities (Conditions of Service) 2014
- ✓ Delhi High Court Amendment Bill, 2014
- ✓ Access to Justice Projects
- ✓ Legal Aid to Poor